



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**

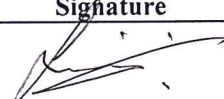
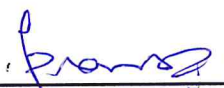
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.01.2018 AT 10.30 AM**


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.178of2017in CPNo235/100/HDB/2017
NAME OF THE COMPANY	Ind Barath Thermotek Pvt Ltd Other Respondents
NAME OF THE PETITIONER(S)	Ind Bharath Power Infra Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermotek Pvt Ltd Other Respondents
UNDER SECTION	100,115&169

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
 P. VIKRAM NITISH BANDARI	Adv for Petitioner	9949901616	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashanth - R4	Adv.	9000157242	
DVA Ravi Prasad	Advocate MRILZ	9440234024	

LAKSHMIKANTH REDDY DESAI Adv for  
R<sub>2</sub>, R<sub>5</sub>, R<sub>6</sub> 8130550463 

**ORDER**

Heard Mr.P.Vikram on behalf of Mr.Nitish Bandari, Learned Counsel for the Petitioner. Mr.A.S.Prashanth (for R-4), Mr.DVAS Ravi Prasad (for R1&R3) and Mr.Lakshmikanth Reddy Desai (for R2,R5 and R6).

At the request of both the Counsels, case is posted to 19.01.2018.

  
**Member (T)**

prem

  
**Member (J)**